

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) The term organic pesticides can be used to describe any pesticide containing organic molecules. A large number of such pesticides are being manufactured and used in the country. However, if the term organic pesticides is used more precisely for bio-pesticides, it would have to be specified that Bt (Kurstaki), Bt (Israelensis) are being predominantly used in India. The major organic fertilizers (manures) used in the country include farm yard manure, compost, green manure, Azolla, Blue Green Algae etc.

(b) to (d) The Department of Agriculture and Cooperation in the Government of India is implementing national project on "Development and use of Bio-fertilizers" and a scheme on Balanced and Integrated use of Fertilizers. Under these schemes subsidy is being given for establishing bio-fertilizers production units and compost plants.

The Department of Bio-technology, Govt. of India, is implementing the programme on "Biological Control on Plant Pests, Diseases and weeds" to develop microbial formulations which are cost effective and to generate commercially viable technology for different pesticides.

#### ESI Hospitals

4023. SHRI S. MALLIKARJUNIAH : Will the Minister of LABOUR be pleased to state :

(a) whether in ESI hospitals the facilities of specialised Doctors, surgical staff with modern equipments are available;

(b) if so, the details regarding such facilities available in ESI hospitals, hospital-wise, State-wise;

(c) if not, the reasons therefor; and

(d) the steps being taken to introduce the said facilities in ESI hospitals?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) to (d) Under the E.S.I. Act, the responsibility for administration of medical care vests in the State Government/Union Territory Administrations except in Delhi and NOIDA where it is being administered by the ESIC direct. However, the expenditure on medical care is shared between the ESIC and the State Governments in the ratio of 7:1. The Corporation has prescribed norms for providing staff including specialists and for providing equipments necessary for specialist treatment/consultation. In the ESI Hospitals, facilities like out-patient care, in-patient facilities, emergency and diagnostic services, ambulance services etc. are required to be provided to the ESI beneficiaries. For providing Super Speciality treatment to the insured persons necessary arrangements have been made through the renowned medical institutions of the country.

In order to improve quality of the ESI medical care, the ESIC has planned to provide facilities of ultrasonography, Cardiac monitor, auto analyser, resuscitation equipments, pulse-oxymeter, dental and blood bank units etc. in the ESI Hospitals. The Corporation has also made a suggestion to the State Governments to develop at least one super speciality Referral Centre within the ESI Hospital wherein super-speciality services like Cardiology, Cardiothoracic Surgery, neurology, Neuro surgery, Urology, Gastroenterology services etc. could be made available.

[Translation]

#### Contribution of Sugar in Central Pool

4024. SHRI PRABHASH CHANDRA TIWARI : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state the State-wise details of the contribution made by the States in the Central Pool during 1997-98 and till date?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : There is no Central pool for sugar. However, a certain percentage of sugar produced by sugar factories is taken by the Government as levy.

The state-wise details of levy contribution during the current sugar season 1997-98 (October-September) as on 15.5.98 (upto the levy release for August, 98) is given in the attached statement.

#### Statement

*State-wise procurement of Levy Sugar during the current Sugar Season 1997-98 (Oct.-Sept.)*

(As on 15.5.98)

(Qty. in lakh tonnes)

Sl. No.	States	Procurement of Levy Sugar
1	2	3
1.	Punjab	0.63
2.	Haryana	0.77
3.	Rajasthan	0.09
4.	Uttar Pradesh	8.46
5.	Madhya Pradesh	0.18
6.	Gujarat	2.15
7.	Maharashtra	11.92
8.	Bihar	0.85
9.	Assam	0.01

1	2	3
10.	Orissa	0.13
11.	West Bengal	0.02
12.	Andhra Pradesh	2.15
13.	Karnataka	2.67
14.	Tamil Nadu	2.59
15.	Pondicherry	0.15
16.	Kerala	0.04
17.	Goa	0.03
18.	Nagaland	-
All India		32.84

#### Regional Language

4025. SHRI V.K. KHANDELWAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are making some special efforts for the upliftment of regional languages specially to give a proper place to the official language Hindi for the expansion of the 'Swadeshi' feeling; and

(b) if so, the details of such measures likely to be taken by the Government?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Govt. has established a Central Institute for the development of regional languages, at Mysore in 1969. Various activities for the propagation and development of regional languages are being carried out under its aegis. Particularly preparation of text and instructional material for strengthening the place of regional languages as a medium of education, provision of financial assistance to voluntary organisations and State agencies in the field of regional languages, grant of book writing awards to encourage writing in regional languages; provision of facilities through modern gadgets in the field of learning and teachings etc. This not only provides their proper place to the languages but also strengthens the feeling of Swadeshi.

[English]

#### Occupational Disease Centre

4026. SHRI A. SIDDARAJU : Will the Minister of LABOUR be pleased to state :

(a) whether there is any proposal to set up an Occupational Disease Centre in Bangalore by the Employees State Insurance Corporation to cater to the needs of the employees of all types of industries;

(b) if so, the number of employees are likely to be benefited; and

(c) the amount proposed to be spent during 1998-99?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) No, Sir.

(b) and (c) Do not arise.

#### Employment to Women

4027. SHRIMATI MEERA KUMAR : Will the Minister of LABOUR be pleased to state :

(a) whether the number of women seeking jobs through employment exchanges is increasing and there is no corresponding increase in the jobs to them;

(b) if so, the details thereof during the last three years, state-wise;

(c) whether the Government propose to open separate employment exchanges for women;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) No, Sir

(b) Does not arise.

(c) to (e) There is no proposal to set up separate Employment Exchanges for women as the existing system is felt sufficient to take care of women job seekers.

#### Grants from Foreign Countries

4028. SHRI VIJAY SINGH SOY : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some N.G.O's are obtaining grants from foreign/international agencies under Foreign Contribution Regulation Act, (FCRA);

(b) if so, the details thereof; and

(c) the amount granted alongwith the name of the projects for which such grants are offered?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Yes, Sir. 12136 associations have reported receipt of foreign contribution during the year 1996-97.

(c) The purpose-wise details of such receipts is attached as statement.